

CCP 34/2000 in

16-07-2001

OA No. 536/95

Hon'ble Mr. Rafiq Uddin, JM

Hon'ble Maj. Gen. K. K. Srivastava, AM

Sri N. B. Singh for Sri C. S. Singh  
for the applicant and Sri P. Mathur for  
Sri D. C. Saxena mentioned that Respondents  
have complied with the order dated  
28.2.2000, passed in OA No.536 of 1995  
and now there is no grievance. Hence,  
Contempt proceedings are dropped and  
notices issued to the respondents are  
discharged.

A.M.

J.M.

Nath/2cs.